

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.243
TP 202/2016(CP 4 of 2016)

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Pinakin Navnitlal Khadiyali

.....Applicant

V/s

Touchwood Weaves Pvt Ltd & Ors

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren R Dave, Adv.

For the Respondent : None

ORDER

None present for respondents. Last chance is given to the respondents to remain present on next date of hearing failing which necessary order will be passed. Applicant is directed to file written submissions within one-week.

List for further consideration on 09.05.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)